1	2	3	4	5	6
2012	264	13	130	0	121
2013	277	38	142	0	97
2014	222	52	105	0	65
2015	121	46	41	1	33
2016	371	35	217	3	119

(c) and (d) Jammu and Kashmir Police has organized Police-Public meetings. Further, Police has taken a number of initiatives for promoting youth engagement, which include organizing sports tournaments, cultural events, etc.

Convicts in jails in the country

3097. SHRI T. K. RANGARAJAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the State-wise total number of convicts held in jails throughout the country as on 31 December, 2016;

(b) whether there is any statistics maintained of these convicts based on religion; and

(c) if so, the State-wise figures thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) As per data compiled by National Crime Records Bureau, State/UT-wise details of total number of convicts held in jails throughout the country at the end of 2015 are given in the Statement (*See* below). The Statement also includes the details of convicts based on religion *viz.* Hindu, Muslim, Sikh and Christian.

Statement

State/UT-wise and Religion-wise details of total number of convicts at the end of 2015

Sl. No.	State/UT	Religion					
		Hindu	Muslim	Sikh	Christian	Others	Total
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	2454	239	0	134	125	2952
2.	Arunachal Pradesh	22	4	0	12	10	48

1	2	3	4	5	6	7	8
3.	Assam	1844	1092	52	303	96	3387
4.	Bihar	4179	781	5	3	1	4969
5.	Chhattisgarh	6927	366	54	343	84	7774
6.	Goa	107	18	0	23	4	152
7.	Gujarat	3032	842	23	41	3	3941
8.	Haryana	6685	563	508	21	3	7780
9.	Himachal Pradesh	733	32	19	7	2	793
10.	Jammu and Kashmir	173	146	17	4	2	342
11.	Jharkhand	2660	713	22	373	249	4017
12.	Karnataka	2868	894	6	123	13	3904
13.	Kerala	1261	490	1	1006	0	2758
14.	Madhya Pradesh	15057	1717	57	47	180	17058
15.	Maharashtra	5375	1596	77	124	719	7891
16.	Manipur	32	44	0	8	1	85
17.	Meghalaya	9	11	0	53	0	73
18.	Mizoram	47	23	0	557	9	636
19.	Nagaland	11	10	0	35	0	56
20.	Odisha	2983	85	2	226	85	3381
21.	Punjab	3073	689	5858	591	388	10599
22.	Rajasthan	4487	1053	173	9	27	5749
23.	Sikkim	77	3	0	20	11	111
24.	Tamil Nadu	3309	821	6	830	0	4966
25.	Telangana	1400	532	23	342	43	2340
26.	Tripura	434	83	0	44	20	581
27.	Uttar Pradesh	20723	4973	182	25	14	25917
28.	Uttarakhand	1322	421	262	44	7	2056
29.	West Bengal	3329	2323	18	55	21	5746
	TOTAL (STATES)	94613	20564	7365	5403	2117	130062

1	2	3	4	5	6	7	8
30.	Andaman and Nicobar Islands	38	8	0	109	263	418
31.	Chandigarh	234	26	78	11	0	349
32.	Dadra and Nagar Haveli	0	0	0	0	0	0
33.	Daman and Diu	13	0	0	2	0	15
34.	Delhi	2502	617	65	49	9	3242
35.	Lakshadweep	0	1	0	0	0	1
36.	Puducherry	71	4	0	6	0	81
	TOTAL (UTs)	2858	656	143	177	272	4106
	TOTAL (ALL INDIA)	97471	21220	7508	5580	2389	134168

Source: Prison Statistics India

Upsurge in stone-pelting by civilians in Jammu and Kashmir

3098. SHRI SANJAY RAUT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there was an upsurge in stone-pelting by civilians on security forces during counter insurgency operations in Kashmir during the last two years;

(b) if so, the number of such incidents and Government's reaction thereto; and

(c) the details of steps taken or proposed to be taken by Government to deal with the problem of stone-pelting in Kashmir by ensuring peace and calm in the region?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) The State Government has reported that during the counter insurgency operations, 18 such incidents have been reported during the last two years. State Police have taken various steps to minimize such incidents which include imposition of restrictions u/s 144 CrPC around 1.5 Kms radius of encounter site, issuing advisories and appealing the people through electronic and print media to stay away from the encounter sites and activation of cut-off points.

(c) A number of steps have been taken by the State Government which include action under prevailing law against persons instigating such incidents, counseling of youth involved in stone pelting, organizing sports and cultural events, holding a regular police-public meetings.